

Statement 6: Financing of Gross Fiscal Deficit – 2011-12 (Accounts)
(As per cent to Total)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
I. Non-Special Category												
1. Andhra Pradesh	85.1	11.5	-6.5	0.8	7.9	2.3	8.7	-4.6	0.6	-8.4	2.7	100.0
2. Bihar	43.9	6.1	8.5	7.7	-	5.7	15.8	-10.5	-0.6	-2.3	25.8	100.0
3. Chhattisgarh	-25.3	-10.7	1.6	-2.9	38.5	7.4	73.3	3.0	12.0	-6.3	9.4	100.0
4. Goa	17.2	10.2	-3.1	6.5	19.4	0.8	17.9	11.5	-0.4	-1.5	21.4	100.0
5. Gujarat	136.8	-8.4	-16.9	-0.2	5.1	6.2	12.3	-0.5	-0.4	-0.8	-33.1	100.0
6. Haryana	83.8	-1.8	-4.6	18.9	10.0	-0.2	11.6	1.3	3.0	-2.3	-19.8	100.0
7. Jharkhand	40.8	-6.3	-7.8	26.0	3.6	-5.5	53.5	3.5	0.9	-14.8	6.2	100.0
8. Karnataka	50.5	3.8	-6.9	1.7	11.4	18.2	11.5	21.5	0.1	0.1	-11.6	100.0
9. Kerala	58.5	0.3	-3.8	0.2	30.0	0.1	-0.4	6.6	-1.2	-1.1	10.9	100.0
10. Madhya Pradesh	55.0	7.0	-2.9	12.6	12.1	20.4	13.6	-0.3	6.8	-9.2	-15.1	100.0
11. Maharashtra	97.2	-1.6	-5.9	1.7	11.3	-2.0	22.7	-6.9	-1.3	-1.3	-14.0	100.0
12. Odisha	168.2	50.5	-4.3	-92.3	-68.6	-43.2	-89.1	0.2	-1.4	-25.4	205.3	100.0
13. Punjab	91.2	-0.4	-10.9	-5.6	19.3	3.7	5.1	1.5	0.1	-1.4	-2.7	100.0
14. Rajasthan	85.6	-3.6	-31.4	17.7	76.3	27.1	30.2	0.3	-	-1.3	-101.0	100.0
15. Tamil Nadu	75.9	3.4	-5.9	2.3	6.4	-1.8	10.0	2.9	0.8	-0.5	6.6	100.0
16. Uttar Pradesh	83.2	-6.5	2.6	-1.5	23.5	35.6	-13.2	3.9	-1.4	-5.8	-20.4	100.0
17. West Bengal	117.5	-0.5	-5.6	-0.1	5.8	3.7	7.7	-4.7	1.8	-10.4	-15.3	100.0
II. Special Category												
1. Arunachal Pradesh	3.3	-2.8	24.0	10.1	13.7	-	28.5	-16.9	0.8	-9.9	49.2	100.0
2. Assam	-39.8	-5.8	28.8	5.1	38.6	4.1	26.6	0.5	-3.1	-0.1	45.1	100.0
3. Himachal Pradesh	56.5	-0.8	7.8	5.5	38.9	9.3	10.9	-7.3	-7.8	-16.6	3.5	100.0
4. Jammu and Kashmir	72.0	-3.5	-1.9	9.3	56.0	3.4	-0.7	5.0	-17.0	0.6	-23.3	100.0
5. Manipur	7.4	-6.2	-1.2	4.5	22.3	0.7	-10.9	0.2	2.1	-0.3	81.5	100.0
6. Meghalaya	19.6	-2.4	4.4	5.0	9.9	1.3	58.0	-11.7	9.6	-1.6	-1.9	100.0
7. Mizoram	62.1	2.0	3.5	10.4	54.4	0.1	-15.3	175.3	26.8	-2.7	-216.7	100.0
8. Nagaland	60.4	-3.2	0.5	5.1	6.8	-	57.5	-11.8	-24.8	2.5	7.2	100.0
9. Sikkim	12.9	-1.6	6.4	7.3	38.0	-1.2	9.9	21.0	65.6	-3.4	-54.9	100.0
10. Tripura	-87.6	15.0	13.9	-22.6	-55.4	-13.8	3.5	18.1	-17.5	3.7	242.6	100.0
11. Uttarakhand	62.7	1.1	18.9	10.7	35.6	1.9	-1.4	-23.5	-26.5	26.0	-5.5	100.0
All States	80.4	0.1	-4.8	3.3	15.8	7.2	10.5	0.7	-0.3	-3.4	-9.7	100.0
<i>Memo item:</i>												
1. NCT Delhi	-	-	-20.9	-	-	-	-	-	-	-	120.9	100.0
2. Puducherry	-	-3.8	-4.9	-	2.3	0.2	24.6	3.0	0.6	85.3	-7.3	100.0

‘-’ : Nil/Negligible.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

(4) In case of Odisha and Tripura the contribution of respective component needs to be seen in light of surplus GFD; for both these states the positive sign of a component represent positive contribution whereas a negative sign represent a negative contribution in reduction of GFD.

Source: Budget documents of the state governments and CAG for 2011-12 in respect of Jammu & Kashmir.